

# LIBRARY

CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH  
KOLKATA

O.A.No.350/01433/2015  
O.A. No.350/01476/2015

Date of Order : 21-09-2015

Present : **Hon'ble Mr Justice G. Rajasuria, Judicial Member**  
**Hon'ble Ms Jaya Das Gupta, Administrative Member**

**O.A. 350/01433/2015**

1. SHRI GYANI PRASAD
2. SHRI KULDIP KUMAR MANDAL
3. SHRI RAJIV KUMAR MANDAL
4. SHRI SANJAY KUMAR DAS
5. SHRI GULTEN MAHATO
6. SHRI SHANKAR KUMAR MALLA
7. NANDLAL KUMAR MAHTO
8. SHRI DEEPAK KUMAR MAHTO
9. SHRI KESHAV KUMAR
10. SHRI JAGANNATH MAHATO
11. SHRI DINESH SAW
12. SHRI MANOJ KUMAR MAHTO
13. SHRI DHARMENDRA KUMAR SINGH
14. SHRI JITENDRA PRASAD
15. ARSAD ANSARY
16. SHRI UJJWAL MISHRA
17. SHRI BISWANATH MAJEE
18. SHRI UJJWAL BANDYOPADHYAY
19. SHRI P. VENKAT
20. SHRI RAJENDRA MAHATO
21. SHRI BISWAJIT DUTTA
22. SHRI ANGSHUMAN BANERJEE
23. SHRI KALYAN MANDAL
24. SHRI RAM DEV PASWAN
25. SHRI AJOY KUMAR MONDAL
26. SHRI SANDIP MUKHERJEE
27. SHRI SAGAR CHANDRA MAHATO
28. SHRI SUBHASH CHANDRA RAJWAR
29. SHRI KAILASH KUMAR SAHOO
30. SHRI KAUSHIK SAMANTA
31. SHRI ASHIS ROY
32. SHRI DIPANJAN GHORAI
33. SHRI JAYANTA CHAKRABORTY
34. SHRI BISWANATH DEOGHORIA
35. SHRI P. RAJESH RAO
36. SHRI RAJIB CHOWBEY
37. SHRI TARUN KUMAR DUBEY
38. SHRI BIPUL SINGH SARDAR
39. SHRI BALAJI YADAV
40. SHRI P. SATISH KUMAR
41. SHRI RAVI KANT DAS
42. SHRI JOYPRAKASH
43. SHRI BIMAN MONDAL
44. SHRI DHANANJAY MUKHERJEE
45. SHRI SHILADITYA KEOT
46. SHRI MRIDUL MONDAL
47. SHRI ARUN KUMAR SINGH
48. SHRI RAMNANDAN PASWAN
49. SHRI DINANATH PRASAD
50. SHRI AMARJEET KUMAR PASWAN
51. SHRI MISHAN KUMAR BAURI
52. SHRI RAJESH PANDEY
53. SHRI AKHILESH KUMAR SHARMA
54. MD. IBRAR KHAN
55. SHRI RAJESH KUMAR SINGH

*[Handwritten signature]*

56. SHRI SANJAY KUMAR
57. SHRI SHAILENDRA PRASAD SINGH
58. SHRI RAJESH KUMAR
59. SHRI RAJESH KUMAR MANDAL
60. SHRI SHAMBHU KUMAR
61. SHRI CHITRANJAN KUMAR TIWARI
62. SHRI SANJAY KUMAR
63. SHRI DHARAMRAJ SINGH
64. MD. MARUFE AJAM
65. SHRI RANJIT KUMAR MANDAL
66. SHRI GOUTAM KUMAR
67. SHRI MAHESH KUMAR
68. SHRI VIKASH KUMAR
69. SHRI SHALIGRAM YADAV
70. SHRI BABAN SINGH
71. SHRI KUMAR VIKRAM
72. SHRI RANJAN KUMAR
73. SHRI ARUN KUMAR
74. SHRI NIRANJAN KUMAR
75. SHRI PANKAJ KUMAR
76. SHRI VIKASH KUMAR
77. SHRI ASHOK KUMAR
78. SHRI RAJESH KUMAR
79. SHRI KISHOR KUMAR
80. SHRI PRABHU KUMAR
81. SHRI AJAY KUMAR
82. SHRI KAUSHAL KUMAR
83. SHRI RANJAY KUMAR
84. SHRI MITHILESH KUMARSINGH
85. SHRI AMARJEET KUMAR
86. SHRI RAKESH KUMAR
87. SHRI SATYENDRA KUMAR
88. SHRI AVDHESH KUMAR
89. SHRI DIPAK KUMAR
90. SHRI NIRAJ KUMAR
91. SHRI DILIP KUMAR
92. SHRI RAGHVENDRA SINGH
93. ANITA KUMARI
94. SHRI RANJEET KUMAR SINGH
95. SHRI KUNAL SHARMA
96. SHRI ABHISHEK KUMAR
97. SHRI JITENDRA PRASAD
98. SHRI SHYAM SUNDAR MAHATO
99. SHRI AKASH RANJAN
100. SHRI RAJU KUMAR
101. SHRI HARENDRA KUMAR
102. SHRI UMESH KUMAR
103. SHRI RAKESH RANJAN
104. SHRI KAILASH PRASAD SAH
105. SHRI RAJIV KUMAR
106. MITHILESH KUMAR
107. SHRI AMIT KUMAR
108. SHRI SANJAY YADAV
109. SHRI MANISH KUMAR
110. SHRI PRABHASH RANJAN
111. SHRI RAJEEV KUMAR
112. SHRI KAMLESH KUMAR
113. SHRI SHASHI KUMAR
114. SHRI RAJ ARYANAS
115. SHRI ALOK RANJAN
116. SHRI DHARMENDRA KUMAR
117. SHRI BINOD BIHARI
118. SHRI PINTU KUMAR
119. SHRI DILIP KUMAR MANDAL
120. SHRI AMARJEET KUMAR
121. SHRI NIRAJ KUMAR
122. SHRI RITESH KUMAR
123. SHRI RAJESH PRASAD
124. SHRI SANDEEP KUMAR
125. SHRI NAVIN KUMAR



126. SHRI BHOLA KUMAR
127. SHRI VIRENDRA KUMAR PASWAN
128. SHRI RAJESH KUMAR
129. SHRI SANTOSH KUMAR
130. SHRI AMIT PASWAN
131. SHRI NEERAJ KUMAR
132. SHRI RAM EQUBAL PASWAN
133. SHRI GHANSHYAM KUMAR
134. SHRI NEERAJ KUMAR
135. SHRI RANVIJAY KUMAR
136. SHRI UDAY KUMAR
137. SHRI BIPIN KUMAR
138. SHRI RAJNIKANT SAHANI
139. SHRI DILIP KUMAR
140. SHRI JITENDRA PASWAN
141. SHRI RAVI KANT SHARMA
142. SHRI ASHOK KUMAR
143. SHRI SANTOSH KUMAR
144. SHRI RAJIV KUMAR
145. SHRI ASHUTOSH KUMAR
146. SHRI LAKHINDRA KUMAR
147. SHRI VIJAY KUMAR VIJAY
148. SHRI VEVEKANAND KUMAR
149. SHRI KRRISH RAJ
150. SHRI KUNAL KUMAR
151. SHRI BITU KUMAR
152. SHRI ARVIND KUMAR SINGH
153. SUNIL KUMAR
154. SHRI RAVI RANJAN
155. SHRI GAURAV KUMAR
156. SHRI ANKIT PRABHAT
157. SHRI RAJMANI KUMAR
158. SHRI SURAJ KUMAR PASWAN
159. SHRI ANAND KUMAR
160. SHRI KISHOR KUMAR
161. SHRI ASHOK KUMAR
162. SHRI DEEPAK KUMAR
163. SHRI NITIN KUMAR
164. SHRI NITISH KUMAR
165. SHRI RAJU KUMAR
166. SHRI KAMDEO MANDAL
167. MD. SALMAN
168. SHRI GOVIND MISHRA
169. SHRI PINTU KUMAR
170. SHRI PRAKASH SAW
171. SHRI RANJIT KUMAR
172. SHRI SUDHIR KUMAR
173. SHRI SITARAM KUMAR
174. SHRI RANJEET KUMAR
175. SHRI AJAY KUMAR
176. SHRI KARU KUMAR
177. SHRI PINTU KUMAR
178. SHRI SANJAY KUMAR OJHA
179. SHRI MOHAN KUMAR CHOUDHARY
180. SHRI BABLU KUMAR
181. SHRI MUKESH KUMAR ROY
182. SHRI LAXMI KANT SWARUP
183. SHRI RAMBABU KUMAR
184. SHRI KUMOD KUMAR
185. SHRI MITHUN KUMAR
186. SHRI KRISHAN MANDAL
187. SHRI NEELESH KUMAR SINGH
188. SHRI RABIS KUMAR
189. SHRI MANGAL YADAV
190. SHRI MANISH KUMAR
191. SHRI MUKESH KUMAR
192. SHRI JITENDRA KUMAR
193. SHRI MAHADEO KUMAR
194. SHRI KAPILDEO KUMAR
195. MD. RIZWAN KHAN



196. SHRI RAJ KUMAR
197. SHRI NAVNISH KUMAR
198. SHRI RAJ BHADUR YADAV
199. SHRI SHAMBHU KUMAR SINGH
200. SHRI RAJ KUMAR
201. SHRI DEEPAK KUMAR
202. RITA KUMARI
203. SHRI GAYARAM DAS
204. SHRI BIJOY MAHATO
205. SHRI DINESH KUMAR MAHATO
206. SHRI BHAGIRATH MAHATO
207. SHRI KAMDEO GOPE
208. SHRI CHINTE SHWAR VERMA
209. SHRI MANISH KUMAR
210. SHRI BIDHAN KUMAR
211. SHRI VIKASH KUMAR
212. SHRI GUDDU KUMAR
213. SHRI RANBIR KUMAR
214. SHRI RAJHANSH YADAV
215. SHRI AMARNATH KUMAR
216. SHRI KISHOR KUMAR
217. SHRI MUKESH KUMAR
218. SHRI DHARMENDRA KUMAR
219. SHRI SARDEEP THAKUR
220. SHRI DABLU KUMAR
221. SHRI AMIT KUMAR SINGH
222. SHRI PANJAY KUMAR
223. SHRI NIRANJAN KUMAR
224. SHRI RAHUL KUMAR
225. ANITA KUMARI SINHA
226. SHRI DURGESH KUMAR
227. SHRI KRISHAN DEO PRASAD
228. SHRI TINKU KUMAR SAH
229. SHRI NIRANJAN KUMAR YADAV
230. SHRI PAWAN KUMAR
231. SHRI AMAN KUMAR
232. RABI KHATOON
233. SHRI MANJEET KUMAR SINGH
234. SHRI BAJRANGI KUMAR
235. TAUSIF ANWAR
236. SHRI DHARMENDRA KUMAR
237. SHRI SANTOSH YADAV
238. SHRI JAY PRAKASH YADAV
239. SHRI SANTOSH KUMAR
240. SHRI SAROJ KUMARI
241. USHA KUMARI
242. SHRI RUPESH KUMAR
243. SHRI KURAKULA SANTOSH KUMAR
244. SHRI M. MOHAN KUMAR
245. SHRI SAMIR KUMAR
246. SHRI ROBI SHARMA
247. SHRI BIRENDRA SAHU
248. SHRI B. MURLI
249. SHRI TAPAS DEB
250. SHRI RATHIN KUMAR CHATTOPADHYAY
251. SHRI PITAMBAR MAHATO
252. SHRI PANCHANAN MAHATO
253. SHRI PARTHA CHOWDHURY
254. SHRI PRASENJIT MUKHERJEE
255. SHRI DEEPAK KUMAR
256. SHRI BIKASH CHANDRA BID
257. SHRI RAJESH KUMAR
258. SHRI ROHIT RAVIRANJAN
259. SHRI KRISHNA KUMAR BHUIYA
260. SHRI BANESHWAR BAURI
261. SHRI MANOJ KUMAR
262. SHRI PAPPU KUMAR
263. SAROJ KUMARI
264. SHRI SATISH KUMAR
265. SHRI ARUN PASWAN



266. SHRI RANJEET KUMAR VERMA
267. SHRI SATYAJEET KESHRI
268. SHRI RAMESH KUMAR
269. SHRI BHARAT DURGA
270. SHRI RAJ KUMAR CHOUDHARY
271. SHRI SHARWAN KUMAR CHOCHAN
272. SHRI ROHIT KUMAR PASWAN
273. SHRI MANOJ KUMAR
274. SHRI ANIL PASWAN
275. SHRI ANIL KUMAR
276. SHRI SUNIL KUMAR
277. SHRI AJIT PASWAN
278. SHRI MAJOJ KUMAR YADAV
279. SHRI ANIL KUMAR AZAD
280. SHRI RAVIKANT KUMAR
281. SHRI INDAL KUMAR
282. SHRI RAVI RANJAN KUMAR
283. SHRI NITISH KUMAR
284. SHRI AJAY KUMAR
285. SHRI RAVI RANJAN KUMAR
286. SHRI JAI KUMAR MAHATHA
287. SHRI MAHADEV MAHATHA
288. SHRI GOUTAM KUMAR SINGH
289. SHRI KRISHNA CHANDRA SINGH
290. SHRI VARENDRA KUMAR SINGH
291. SHRI DILEEP KUMAR SAGAR
292. SHRI SANTOSH KUMAR
293. SHRI DEEPAK KUMAR
294. SHRI AMITESH KUMAR
295. SHRI RAKESH KUMAR
296. SHRI AVINASH PASWAN
297. MD. KALIM ANSARI
298. SHRI NIRAJ KUMAR PASWAN
299. SHRI JEETENDRA KUMAR ROY
300. SHRI KANHAIA LAL
301. SHRI KANCHAN KUMAR MAJI
302. SHRI MANJIT KUMAR
303. SHRI BRAJESH KUMAR
304. SHRI RAHUL KUMAR
305. SHRI MANOJ KUMAR SINGH
306. SHRI SANJAY KUMAR
307. SHRI MANISH KUMAR
308. SHRI PANKAJ KUMAR
309. SHRI MANOJ KUMAR
310. SHRI RAKESH KUMAR SINGH
311. SHRI BAMBAM KUMAR
312. SHRI KISHOR KUMAR
313. SHRI MITHUN KUMAR
314. SHRI RAJESH KUMAR SINGH
315. SHRI PANKAR KUMAR
316. SHRI BIJOY KRISHNA DEY
317. SHRI TANMOY KUMAR MANNA
318. SHRI SHESHADRITA BISWAS
319. SHRI KRISHNENDU MANNA
320. SHRI GANESH KUMAT
321. SHRI RAKHAL BOURI
322. SHRI CHUNCHUN KUMAR PANDIT
323. SHRI SARVJIT KUMAR
324. SHRI SHIV MANGAL KUMAR YADAV
325. SHRI NIRANJAN KUMAR
326. SHRI ABHISHEK KUMAR MAHTO
327. SHRI RAKESH KUMAR PANDEY
328. SHRI MALAY SAHA
329. SHRI RAJARAM KUMAR
330. SHRI MD. SHAMSHAD ALAM
331. SHRI VICKY KUMAR
332. SHRI AVNIT KUMAR
333. SHRI RANVEER KUMAR
334. SHRI SHRIKANT KUMAR
335. SHRI SANDEEP KUMAR DUBEY

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336. SHRI AJIT KUMAR MAHATO
337. SHRI BISHAL TANTY
338. SHRI AKHILESH KUMAR
339. SHRI MAJOJ KUMAR RAJAK
340. SHRI SANTOSH KUMAR
341. SHRI HARIS CHANDRA PRASAD SHAH
342. SHRI PRAVEEN KUMAR SINGH
343. SHRI RABISH KUMAR
344. SHRI SUDHIR KUMAR
345. SAPNA KUMARI
346. SHRI BIKASH KUMAR
347. SHRI RAMBARAN PASWAN
348. SHRI AMIT KUMAR SINGH
349. SHRI RANJEET KUMAR MANDAL
350. SHRI UDAY NARAYAN SHARMA
351. MD. ARMAN ALAM
352. SHRI VIKASH KUMAR PASWAN
353. SHRI RABI KUMAR SINGH
354. SHRI BINOD YADAV
355. MD. DANISH NAWAZ
356. SHRI RAMESH SOREN
357. SHRI HARENDRA KUMAR

**O.A. 350/01476/2015**

1. Shri Tapas Kumar Chowni
2. Shri J. Kumar Rao
3. Shri Uttam Kumar Das
4. Poonam Kumari
5. Kumud Kumari

.....Applicants

-Versus-

1. Union of India service through the  
General Manager, South Eastern Railway,  
11, Garden Reach Road, Kolkata-700043.
2. The Chairman (Rectt.)  
Railway Recruitment Cell,  
South Eastern Railway,  
11, Garden Reach Road, Kolkata-700043.
3. The Chief Personnel Officer (Rectt.),  
Railway Recruitment Cell, South Eastern Railway,  
11, Garden Reach Road, Kolkata-700043.
4. The Assistant Personnel Officer (Rectt),  
South Eastern Railway, 11 Garden Reach,  
Kolkata - 700043.

.....Respondents

For the applicants

Mr S. K. Dutta, Counsel

For the respondents :

Mr A. K. Banerjee, Counsel



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**ORDER (ORAL)**

**JUSTICE G. RAJASURIA, JM,**

Heard both. This O.A has been filed seeking the following reliefs :

- i) An order granting leave to the applicants under Rule 4(5) (a) of CAT (Procedure) Rules, 1987 to move the application jointly.
- ii) To direct the respondents to prepare and publish panel including the applicants and offer appointment to the applicants and others strictly in accordance with their order of merit, provided in the vacancy notice of 2012 within period of one month from the date of the order and further directing the respondents to grant all consequential benefits to the applicants.
- iii) An order holding that the withholding of results of the applicants and denial of appointments to them are bad in law and arbitrary as well as in violation of rights guaranteed under Article 14 of the Constitution of India.
- (iv) An order directing the respondents to produce entire records of the case since lying within the jurisdiction of this Hon'ble Tribunal.

2. Learned counsel for the applicant would point out that the applicants are the aspirants for the Group D post in response to the Employment Notification dated 29.09.2012. They passed the written test, trade test and also underwent documents verification and medical examination. Yet they are not given job, even though the persons similarly placed have been given job.

3. Per contra, the learned counsel for the respondents would submit that there was large scale fraud practice by the various candidates and therefore, the Railway administration is thoroughly scrutinising the records and in respect of those persons where there is no suspicion appointment is being given. In that process Railway administration took some time to complete the process. As such he would file a detailed reply thereon.

4. Be that as it may, it is clear that because of such <sup>suspicion</sup> ~~suspicion~~ concerning 47 personnel the Railway administration developed <sup>suspicion</sup> ~~suspects~~ about others and they are scrutinising in detail ~~of~~ <sup>the</sup> case and part by part released the list. Hence in such a case we are of the view that O.A may be disposed of by giving following direction :

*[Handwritten signature]*

Railway administration shall give a detailed reply individually to those applicants in this regard after scrutinising their cases within a period of 3 months from the date of receipt of a copy of this order. Learned counsel for the respondent authorities would also submit that if applicants are free from blemish order should be issued accordingly.

O.A is disposed of.

( JAYA DAS GUPTA )  
ADMINISTRATIVE MEMBER

( G. RAJASURIA )  
JUDICIAL MEMBER

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